

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1095
ANSWERED ON:30.11.2005
MASTER PLAN 2021
Paswan Shri Virchandra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the main features of the Master Plan 2021;
- (b) whether Plan envisages removal of illegal constructions and encroachments and initiation of action against officers who do not discharge their duties in upholding the Master Plan;
- (c) the objectives behind formulating mixed land use policy by the DDA; and
- (d) the reasons for showing fully developed areas as green belt by the DDA in the new Master Plan 2021?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

- (a): The main features of the Draft Master Plan for Delhi (MPD)-2021 are,
- (i) Provision of adequate housing particularly for the weaker sections of the society;
 - (ii) Emphasis on re-development of existing urban area;
 - (iii) Intensification of development along major transport corridors in the identified influence zone;
 - (iv) Provision to address the problem of small enterprises particularly in unorganized informal sector;
 - (v) Upgradation of old and dilapidated area of city and to deal with the issue of slum;
 - (vi) Conservation of environment and prevention of heritage blending with the modern development;
 - (vii) Vision to develop Delhi as a sports Capital;
 - (viii) Provision of adequate infrastructure services. Perspective Plans for infrastructure services prepared by the concerned agencies annexed with the Master Plan.
- (b): The Master Plan prescribes policies, standards and Development Control Norms for different uses/use premises. Any deviations from the prescribed provision are termed as illegal construction and it is to be dealt by the concerned local bodies as per the provision under the provision of respective acts.
- (c): DDA has reported that the objective of formulating the mixed land use policy is to meet the present socio-economic needs of the society in a balanced manner while reducing transportation needs etc. A proper regulatory mechanism is however, a pre-requisite to avoid adverse effects such as congestion, environmental impact and in-convenience to the people.
- (d): DDA has reported that the draft Plan stipulates that land upto the depth of one peripheral revenue village boundary along the border of National Capital Territory of Delhi wherever available would be maintained as green belt.